गुरीला ट्रेनिंग दी गई पश्चिमी बंगाल के वातावरण को बिगाड़ने के लिए ? क्या यह भी सत्य है कि वहां इस प्रकार के बाहर के छपे हुए कुछ नोट भी मिले जिसके सम्बन्ध में चीन का हाथ पाया गया ? और ये सब बातें सही हैं तो क्या यह भी सत्य है कि पश्चिमी बंगाल में पीछे क्या वहां की पुलिस में कुछ इस प्रकार की भर्तियां कर ली गई थी जिन लोगों का हिंसा और अराजकता में विश्वास है और वे लोग भी इस प्रकार की हिंसात्मक गतिविधियों में भाग ले रहे हैं ? अगर यह सब सच है तो इन सब से छुट्टी लेने के लिए सरकार क्या प्रयत्न कर रही है ?

श्री कृष्ण चन्द्र पन्त : यह सही है कि माओइस्ट लिट्रेचर बंगाल में बरामद हुआ। और जगह भी हुआ। मैं नहीं कह सकता हूं इस वक्त कि वह नेपाल में छपा था या नहीं। इसके बारे में मुझे सूचना प्राप्त करनी होगी। ईस्ट पाकिस्तान में कुछ मीजों रिबेल हैं जो ट्रेनिंग पा रहे हैं। यह सूचना तो मेरे पास है। नक्सलाइट्स हैं यह मैं नहीं कह सकता हूँ। जहां तक पश्चिमी बंगाल में पुलिस में भर्ती का प्रश्न है, कुछ ऐसे लोग हैं जो अपने को राजनीतिक दलों के समीप पाते हैं। हमें आशा है कि इस बदले हुए वातावरण में वे राजनीतिक संघर्ष के ऊपर उठ कर जिस तरह से सरकारी कर्मचारियों को काम करना चाहिए, उसी तरह से काम करेंगे।

Demand for enforcing Urban Rent Restriction Act in Chandigar

*759. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a demand has been made by some political parties to the Chandigarh Administration for the enforcement of the Urban Rent Restriction Act in Chandigarh or for regulating rents specially of shops and commercial establishments ; and

(b) if so, the reaction of Government to the demand ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT : (a) Yes, Sir.

(b) The matter is being examined.

SHRI SHRI CHAND GOYAL : May I know whether the government is aware that in Chandigarh the rents have increased to such an extent that the rent for a single room is Rs. 70 per month and for two rooms Rs. 120 to 130 per month. The same is the situation faced by the trading community. In view of these difficulties, what is the hurdle in the way of the enforcement of the Rent Restriction Act, which is in force in all towns and cities of India ?

SHRI K. C. PANT : My hon. friend raised this question recently in the Consultative Committee of the Ministry of Home Affairs also. It was explained then that the Government of Punjab had given some kind of an assurance that for 25 years there will be no rent control in Chandjgarh. But I had assured him that we will examine this question. We will examine it in consultation with the Ministry of Works, Housing and Supply and other concerned Ministries. At this stage, I am not in a position to say anything more.

SHRI SHRI CHAND GOYAL : Is it a fact that the Chandigarh Administration has recommended that the Rent Restriction Act must be enforced in Chandigarh ? If so, what is the hurdle in the way of implementing it when the Chandigarh Administration, taking all circumstances into consideration, has made this recommendation ?

SHRI K. C. PANT : The Central Government has it own responsibilities and it must discharge them.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, गोयल जी ने प्रश्न पूछा था। उसका जवाब आपने सुना है।

अध्यक्ष महोदय : आपने सुना है, आप बता दीजिए।

श्री अटल बिहारी वाजपेयी : हमने सुना है । इस तरह का जवाब इस सदन में नहीं चल सकता है । उन्होंने पूछा था कि क्या चन्डीगढ़ की यूनियन टेरिटरी की एडमिनिस्ट्रेशन ने यह सिफारिश की है इस मामले की सारी बातों को ध्यान में रखते हुए, सारे हालात को ध्यान में रखते हुए और कहा है कि वहां रेंट कंट्रोल एक्ट लागू किया जाए ? मंत्री महोदय इसके जवाब में कहते हैं कि केन्द्र की जिम्मेदारी यूनियन टेरिटरी के बारे में है ।

श्री कृष्ण चन्द्र पन्त : गुस्से में कुछ नहीं कहा है । बड़ी सीधी सी बात कही है कि यूनियन टेरिटरी एडमिनिस्ट्रेशन कोई सिफारिश भी करती है तो केन्द्र को अपनी जिम्मेदारी को ध्यान में रख कर जो निर्णय लेना होगा, लिया जाएगा ।

श्री अटल बिहारी वाजपेयी : यह उन्होंने नहीं कहा कि यह सिफारिश की है या नहीं की है । यह भी नहीं कहा कि हम विचार करेंगे या नहीं करेंगे । इनका आप उत्तर देखिये ।

अध्यक्ष महोदय : मेरा ख्याल नहीं है कि उस में कुछ आबजेक्शनेबल है ।

श्री गुरचरण सिंह : मिनिस्टर साहब ने कहा है कि चूंकि पंजाब सरकार ने वादा किया है, इस लिए चण्डीगढ़ में किराये पच्चीस साल के लिए नहीं बढ़ाये जायेंगे मैं यह जानना चाहता हूं कि क्या हिन्दुस्तान सरकार ने राजाओं के साथ वादा नहीं किया था । (*Interruption*)

MR. SPEAKER : Order, order. I am sorry, the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Damage caused by floods in Madras and relief given by the Centre

*752. SHRI DHANDAPANI :
SHRI MAYAVAN :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether due to heavy floods in Madras in November last, 70,000 persons became homeless and many were killed ;

(b) if so, the total damage caused ; and

(c) the assistance given by the Centre to the State Government to help the victims ?

THE MINISTER OF IRRIGATION ANDPOWER (DR. K. L. RAO) : (a) and (b). There were heavy rains between 19th and 23rd November in Madras City and in the districts of Chingle put North and South Arcot and Tanjavur of Tamilnadu. In Madras City 30,000 huts were either washed away or callapsed and 1 lakh people were affected. In Chingleput district 3,500 families were rendered homeless. In Tanjavur district, 10,000 houses were damaged, 48,000 ha. of crops were submerged and seven human lives were lost.

(c) The State Government have not so far approached the Centre for financial assistance in this connection.

Smuggling of Peacock Feather and Mica into Nepal

*755. SHRI SHASHI BHUSHAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that peacock feather and best quality of mica is exported to other countries from Nepal although they are not produced in Nepal.

(b) whether Government are aware of the quantity exported and the secure through which these items reach Nepal ; and

(c) the steps Government have taken or propose to take to check smuggling of peacock feather and mica into Nepal ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) There have been reports that Indian Mica and peacock feathers are re-exported to third countries through Nepal;